

(c) the steps taken in the matter?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) No, Sir. The Agreement for the refinery was signed on the 18th November 1965 and the other agreements are expected to be signed within two to three months.

(b) and (c). Do not arise.

#### **Kerala Official Language**

**1218. Shri Vasudevan Nair:  
Shri Warior:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Kerala Government have decided to use Malayalam as the official language of the State from 1st November, 1965; and

(b) if so, the details of the scheme to implement this decision?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). The State Government have issued orders providing for the use of Malayalam for certain State official purposes with effect from 1st November, 1965. A statement showing the offices where the use of Malayalam has been permitted is laid on the Table of the House. [Placed in Library. See No. LT-5226/65.]

#### **One-year Teaching Course**

**1220. Shri P. C. Borooah:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 201 on the 18th August, 1965 and state:

(a) the decision taken by Government on the recommendation of the National Council of Educational Research and Training for starting a new one-year teaching course; and

(b) the action taken in pursuance thereof?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). In con-

sultation with the University Grants Commission, an Expert Committee has been set up to prepare a detailed scheme, and it is proposed to implement the scheme during the Fourth Plan period. Meanwhile, it has been decided to expand the four Regional Colleges of Education to train larger numbers of science teachers.

#### **National Register of Indian Citizens**

**1221. Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have directed the Assam Government to expedite the completion of the National Register of Indian Citizens in the State with a view to checking Pakistani infiltration in Assam effectively;

(b) if so, the progress made so far in its completion and when it is expected to be ready; and

(c) the reasons assigned by the State Government for the delay in this matter?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) to (c). The Government of Assam were only requested to copy out from the National Register of Citizens, 1951, names and other details by each district, sub-division, thana, village and house number as they obtained in 1951 to verify whether a person suspected to be a Pakistani infiltrant was in fact a resident of India at the time of 1951 census. This has been done except in respect of certain areas of which the relevant registers are now being made available to the State Government.

#### **Naptha for Fertilizer Plant, Kota**

**1222. Shri Inder J. Malhotra:** Will the Minister of Petroleum and Chemicals be pleased to state the arrangement made for the supply of naptha for the second fertilizer plant sanctioned at Kota?